

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:675  
ANSWERED ON:03.08.2011  
IRREGULARITIES IN ALLOTMENT OF WIMAX LICENSES  
Mirdha Dr. Jyoti

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the enquiry on irregularities in allotment of WIMAX franchises by Central Vigilance Commission as well as the Departmental Committee has been completed;
- (b) if so, the details and the outcome thereof; and
- (c) the action taken by the Government on the outcome of the reports?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (c) Madam, a direct enquiry is being conducted by Central Vigilance Commission (CVC) on "irregularities in allotting BSNL's Worldwide Interoperability for Microwave Access (WiMAX) franchisee". CVC has decided to forward the case to CBI for further investigation. Department of Telecommunications (DoT) has also constituted a committee under the chairmanship of Member (Finance), Telecom Commission for detailed examination of the course of actions taken by BSNL for short listing of bidders of WiMAX franchise. The DoT committee has submitted its report. As per direction of CVC, the report is being examined by Chief Vigilance Officer (CVO), DoT.